

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-OCW NO. 183 OF 2020
IN
LD-VC-CW NO. 178 OF 2020**

Sunil G. Naik

..... Applicant

V e r s u s

State of Goa & Ors.

..... Respondents

Ms. Sunaina Chodankar, Advocate holding for Mr. Gaurish Agni, Advocate for the Applicant.

Mr. D. Pangam, Advocate General with Mr. G. Shetye, Additional Government Advocate for the Respondents.

**CORAM: M. S. JAWALKAR, J.
DATE: 18th November, 2020.**

P.C.

Heard Ms. S. Chodankar, learned Counsel for the applicant.

2. The application for amendment is allowed. Time is granted to carry out amendment till 25.11.2020

M. S. JAWALKAR, J.

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